

25.9.2012

CCP No.32/2011 in O.A. No.198/2010

Hon'ble Sri Justice Alok Kumar Singh, Member (J)
Hon'ble Sri S.P.Singh, Member (A)

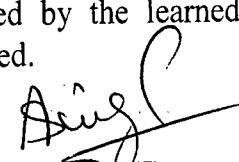
Sri Sachindra Pratap Singh for applicant

Sri S.P. Singh for Sri S. Verma for respondents

Sri Pankaj Awasthi for Sri A.K. Chaturvedi .

This contempt petition is not pressed by the learned counsel for applicant and accordingly it is dismissed.

On
Caley & Jordan
dated 25.9.12 SPS
Member (A)
Babuwar
26-9-2012


Alok
Member (J)

HLS/-